

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1713**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

REDUCTION IN DEPLOYMENT IN NER

1713. PROF. SAUGATA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken any decision to reduce the presence of central armed forces in the North East Region of the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether the State police is capable to counter the various types of insurgencies prevailing in the region; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b) : At present, there is no proposal to reduce the deployment of Central Armed Police Forces (CAPFs) in the North Eastern Region.

(c) & (d) : 'Police' and 'Law & Order' are State subjects. However, Central Government is supplementing the efforts of the State Government to deal with the militancy/insurgency perpetrated by militant/insurgent groups of North Eastern States in a coordinated way which, inter alia, include deployment of Central Armed Police Forces (CAPFs) for carrying out intensive joint counter insurgency operations and providing security for vulnerable installations and infrastructural projects based on threat assessment, sharing of intelligence, financial assistance for strengthening of the State police forces and intelligence

agencies under the Police Modernization scheme, reimbursement of Security Related Expenditure, sanction of India Reserve Battalions, banning the Unlawful Associations operating in NE Region under Unlawful Activities (Prevention) Act, 1967, declaring specific areas as 'disturbed areas' under Armed Forces (Special Powers) Act, 1958 and issuing notifications for Unified command Structure, etc.
